(c) Efforts are in hand to locate suitable consumers for utilisation of the available gas.

Domestic captial goods industry

- 1233. SHRI MOSTAFA BIN QUA-SEM Will the Minister of INDUSTRY be pleased to state:
- (a) what are the Government's proposals to boost the domestic capital goods industry-
- (b) what is the Government's assessment about the impact of the liberal import of project schemes, and the import of second have plans to boost uP domestic industry;.
- (c) whether those facilities were misused by som© parties; and
- (d) if so, what are the details of such parties indicating the. action taken against them to curb the misuse, in details?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DE-VOLOPMENT IN THE MINISTRY OF INDUSTRY (SHRI "M. ARUNACHALAM): (a) Various measures have bee!! taken for continued growth in production of capital goods industries. These include enhancing their capabilities to face international competition through suitable changes" in industrial and fiscal policies, encouraging schemes of modernisation and technology upgradation and providing as-sitance for adequate availability of inputs. Inter-Ministerial consultations are also taking place at various levels for initiating further measures.

- (b) The import of second hand plants under the normal circumstances is not being recommended in case a new plant of similar capacity and specifications can be produced by indigenous manufacturers.
 - (c) No, Sir.
 - (d) Doef not arise

Taking over of ACC Babcock by BHEL

- 1234. SHRI MOSTAFA BIN QUA-SEM: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that Bharat Heavy Eiectricals Limited have proposed the take over of the ACC Babcock Limited (CABL)—a private sector undertaking soon:
 - (b) if so, what are the details thereof;
- (c) what is the present order position with the ABL; and
- (d) whether the Government have approved the said arrangement?

THE MINISTER OF STATE IN THE DEPARTMENT OF PUBLIC ENTER-PRISES IN THE MINISTRY OF INDUSTRY (PROF. K. K. TEWARY): (a) No, Sir.

- (b) Question does not arise.
- (c) As per ACC-Babcock Limited they have orders for Boilers for about 300 MW.
 - (d) Quesion does not arise

Import of Turbine generator by Ms. Hindustan Aluminium Company

- 1235. SHRI PRAMOD MAHAJAN: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that Central Government have permitted power genrating subsidiary of a Bata Group firm, Hindustan Aluminium Company to import A 68 MW Turbirte Generator set from East Germany ignoring the claim of public sector Bharat Heavy Electrica s Limited, to the able to supply such equipment;
- (b) whether it is also a fact that Renusagar Power Company Renukoot (Uttar Pradesh) has been allowed to import the equipment at a concessional customs duty of just 25 per cent instead of. 90 per cent, which is normally charged on such equipment; and
- (c) if so, what are the reasons for such decisions?